

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Tickets of the value of 20 paise will be charged from all adults above 15 years of age on all days except Friday. There will be no charge from persons below the age of 15.

New All India Services

1465. Shri S. N. Chaturvedi: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the rules regarding the recruitment and conditions of service of the three new All India Services to be constituted under the All India Services Act, 1963 have been finalised; and

(b) if so, when these services are likely to be constituted and recruitment started therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Not yet.

(b) As soon as certain essential details, e.g. number of posts to be encadred in the three new services etc., are finalised in consultation with the State Governments, the Services will be constituted and recruitment started therefor.

Refugee Camps in Assam

1466. Shri R. Barua: Will the **Minister of Rehabilitation** be pleased to state:

(a) whether adequate medical facilities are available at the refugee camps in Assam;

(b) whether there have been deaths in all or any of those camps; and

(c) if so, their number, month-wise and camp-wise?

The Minister of Rehabilitation (Shri Tyagi): (a) Yes, the medical facilities in the camps in Assam are generally satisfactory.

(b) and (c). Information in respect of deaths in the camps is being collected from the State Government

and will be laid on the table of the Sabha.

Arrests in Kerala Under D.I.R.

1467. { **Shri P. Kunhan:**
Shri Nambiar:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of traders arrested and convicted in Kerala during October and November, 1964 under the D.I.R.; and

(b) the number of those among them who were arrested for black marketing and hoarding of food-grains?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) and (b). Sixteen traders were arrested for hoarding of food-grains and the cases are awaiting trial.

Damage to Bijapur Fort and Monuments

1468. { **Shri R. G. Dubey:**
Shri H. V. Koujalgi:
Shri Hem Raj:
Shri Naval Prabhakar:
Shri Basappa:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that the Director of Archaeology of the Government of India visited Bijapur recently to inspect the damage caused to the city of Bijapur, Fort wall and important monuments of Bijapur due to very heavy rains in the last week of September, 1964;

(b) whether it is also a fact that a considerable area in Bijapur city was water-logged due to the overflow of the waters over the Fort wall and the water was 3' to 4' deep in the city and 5' to 6' deep within the premises of Ibrahim Roza, World famous monument; and

(c) whether the Director of Archaeology has submitted any report and made recommendations to prevent any damage in future, as it happened in the case of Poona city when the Kharakvasla Dam burst?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir. The Director General of Archaeology is taking action to prevent future damage.

Central Board of Higher Secondary Education

1469. { **Shri Hukam Chand Kachhavaiya:**
 { **Shri Onkar Lal Berwa:**

Will the Minister of Education be pleased to state:

(a) whether the recent proposal of the Central Board for Higher Secondary Education to give two chances to the candidates placed in compartment in the Three Year Higher Secondary Course examination, will take effect from the current academic year and that the candidates placed in compartment during 1963-64 will get the benefit; and

(b) if so, the details of the proposal?

The Minister of Education (Shri M. C. Chagla): (a) The matter is still under consideration of the Central Board of Secondary Education.

(b) Does not arise.

C.S.I.R. Research Schemes

1470. **Shri R. Barua:** Will the Minister of Education be pleased to state:

(a) whether the Council of Scientific and Industrial Research has drawn up a programme to start research schemes in universities or institutes on subjects of direct interest

to its specialised manpower requirements in selected fields; and

(b) whether steps are being taken by the Council of Scientific and Industrial Research for advanced teaching in coal technology, metallurgy, chemical engineering and such other subjects where there is an acute shortage of trained scientists?

The Minister of Education (Shri M. C. Chagla): (a) The scheme of supporting research in the Universities and other Institutes which has been in operation since 1958 is not directly related to specialised manpower requirements, but the scheme throws up trained young scientists in different fields and greatly helps in meeting the manpower requirements in these fields. The Research Committees, on whose recommendations the research schemes are sanctioned, have been advised to prepare a comprehensive report on the state of research in their respective fields in the country, highlighting areas of concentration and areas where intensification was necessary.

(b) The Ministry of Education (Technical Education Division) makes provision for advanced teaching in these subjects as also other technical subjects to meet the requirements of trained technical personnel of the country in accordance with the manpower requirements indicated by the Planning Commission under the Third Five Year Plan.

The National Laboratories of the C.S.I.R. afford facilities for specialised courses of training in these fields for short periods.

Scholarships to S.T. Students from Manipur

1471. **Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Scheduled Tribes Students from Manipur studying in Colleges and Universities have not been paid so far even the